Special Liquidity Scheme for Microfmance Institutions, NBFC and HFCs; extension of Credit Link Subsidy Scheme for Middle Income Group (MIG) under Pradhan Mantri Awas Yojana- Urban till 31st March 2021; Scheme for Affordable Rental Housing Complexes for migrant labours and urban poor.

In addition to the measures taken under 'Atmanirbhar Bharat Abhiyan', RBI has also taken certain steps like- permitting lending institutions to grant moratorium of 6 (3+3) months on payment of current dues falling between 1st March, 2020 to 31st August, 2020, providing additional standing liquidity facility of ₹ 5,000 crore to NHB at Policy Repo Rate, reduction in Liquidity Coverage Ratio requirements for Scheduled Commercial Banks from 100% to 80%, enabling HFCs to access funds at lower rates from overseas, etc. All States/UTs have also been requested by the Ministry to reduce their stamp duty rates on transactions of immovable properties.

All these measures aim to address the issue of liquidity disruptions by augmenting the flow of funds to the real estate sector.

Implementation of Affordable Rental Housing Complexes Scheme

1196. SHRI TIRUCHI SIVA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is a plan and timeline in motion for the Affordable Rental Housing Complexes (ARHCs) scheme and allotment of houses;
 - (b) if not, by when such plan will be made, the details thereof;
- (c) whether the rent for the accommodation has been set, the details of criteria for the same;
- (d) whether there is an estimate of individuals who will benefit from this scheme, details thereof; and
- (e) whether there is a Criteria for beneficiaries to be eligible for this scheme, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Yes, Sir. Projects under Affordable Rental Housing Complexes (ARHCs) will be applicable for consideration and funding till Pradhan Mantri Awas Yojana -Urban (PMAY-U) Mission period *i.e.* March 2022.

Initial affordable rent for these complexes will be fixed based on a local survey. Subsequently, rent will be enhanced biennially by 8%, subject to maximum increase of 20% in aggregate over a period of 5 years effective from the date of signing the contract.

A total of 2.95 lakh beneficiaries have been envisaged to be benefitted by this scheme initially. Through Model-1, approximately 75,000 existing Government funded vacant housing complexes in various cities are targeted to be converted into ARHCs. In Model-2, new construction of 40,000 single/ double bedroom houses and 1,80,000 dormitory beds are targeted to be operationalized using innovative and alternate technologies.

Beneficiaries for ARHCs will be from Economically Weaker Section (EWS)/ Low Income Group (LIG) who are urban migrants/poor. They include labour, urban poor (street vendors, rickshaw pullers, other service providers etc.), industrial workers, and migrants working with market / trade associations, educational / health institutions, hospitality sector, long term tourists / visitors, students or any other persons of such category.

Funding of schemes implemented by ULBs

1197. SHRI MAHESH PODDAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the name and number of schemes implemented by Urban Local Bodies (ULBs) which are fully or partially centrally sponsored;
- (b) whether funds allocated by Government for this category of projects have been sent directly to the ULBs or through respective State Governments; and
- (c) whether State Governments can increase, decrease or divert funds to other schemes received from the Central Government while distributing them among such schemes in urban local bodies, at its own discretion?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Ministry of Housing and Urban Affairs (MoHUA) is implementing -Atal Mission for Rejuvenation and Urban Transformation(AMRUT), Smart Cities Mission (SCM), Swachh Bharat Mission-Urban